

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Compensation Application No. 150 of 1999

IN THE MATTER OF:

Wasan Exports Pvt. Ltd.

...Appellant

Vs

Canara Bank & Ors.

....Respondents

Present:

For Appellant: Ms. Mansi Sood, Advocate.

**For Respondent: Ms. Khushboo Aggarwal and Mr. Sorabh Dahiya,
Advocates.**

**Mr. Mahesh Kasana and Ms. Aparna Rohatgi Jain,
Advocates for R-2.**

ORDER

20.01.2020: Due to paucity of time, the matter could not be taken up. Post the case 'for hearing' on **17th February, 2020**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk